

**अहमदाबाद में अटोमिक रिएक्टर की स्थापना**

\*६५८. श्री पी० एन० राजभोज : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि अहमदाबाद के चैम्बर ऑफ कॉमर्स ने सरकार से अहमदाबाद में एक अटोमिक रिएक्टर स्थापित करने की प्रार्थना की है और यदि ऐसा है, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

**†† SETTING UP OF AN ATOMIC REACTOR AT AHMEDABAD**

•658. SHRI P. N. RAJABHOJ: Will the PRIME MINISTER be pleased to state whether it is a fact that the Ahmedabad Chamber of Commerce has requested Government to set up an Atomic Reactor at Ahmedabad and if so, what action Government have taken in the matter?]

**श्रद्धेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) :** जी हां, गुजरात चैम्बर, आफ कामर्स, अहमदाबाद से अहमदाबाद में एक अटोमिक पावर स्टेशन स्थापित करने के विषय में एक प्रार्थना मिली है। चैम्बर को सूचना दे दी गई है कि अहमदाबाद में एक अटोमिक पावर स्टेशन स्थापित करने की मांग नोट करली गई है और उपयुक्त समय पर उस पर ठीक ठीक विचार किया जायेगा।

विद्युत् पैदा करने के लिये एक अथवा एक से अधिक बड़ा अटोमिक पावर स्टेशन स्थापित करने का प्रश्न सरकार के विचाराधीन है और आशा है कि इस बारे में वर्ष के अन्त से पहले ही निर्णय कर लिया जायेगा।

[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Yes, a request has been received from the Gujrat

† ] English translation.

Chamber of Commerce, Ahmedabad regarding the setting up of an Atomic Power Station at Ahmedabad. The Chamber has been informed that the claims of Ahmedabad for the establishment of an Atomic Power Station have been noted and will be given due consideration at the appropriate time.

The question of setting up one or more large Atomic Power Stations to generate electricity is under the active consideration of Government and it is hoped to take a decision before the end of the year.]

SHRIMATI LAKSHMI MENON: The communication was received on

**श्री पी० एन० राजभोज :** क्या मैं जान सकता हूँ कि यह रेप्रिजेंटेशन कब आया, उसकी कैपिसिटी कितनी होगी और उसमें कितना खर्च आयेगा ?

17th August 1957.

SHRI B. K. P. SINHA: The proposal is not then for the establishment of a reactor. Is it not then for an atomic power station?

SHRIMATI LAKSHMI MENON: It is a power station.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Was this request made from any other part of India?

SHRIMATI LAKSHMI MENON: No, Sir.

**डा० रघुवीर सिंह :** क्या मैं यह जान सकता हूँ कि गुजरात चैम्बर आफ कामर्स ने कोई ऐसी बात कही है कि कुछ खर्च वे खद देने को तैयार हैं ?

SHRIMATI LAKSHMI MENON: The matter is still under consideration.

PANDIT S. S. N. TANKHA: The questioner has asked what would be the cost of putting up such a reactor and its capacity?

MR. DEPUTY CHAIRMAN: The cost and the capacity—have you got any answer?

SHRIMATI LAKSHMI MENON: In order to be economical, it must produce, I think, about 300,000 to 500,000 kilowatts.

PANDIT S. S. N. TANKHA: At what cost?

SHRIMATI LAKSHMI MENON: It will be the same as the cost of production of electricity from other sources.

MR. DEPUTY CHAIRMAN: Next question.

#### ABOLITION OF THE POST OF THE CUSTODIAN-GENERAL

\*659. SHRI MAHABIR PRASAD: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether the post of the Custodian-General of the Evacuees' Property has been abolished;

(b) if the answer to part (a) above be in the affirmative, when the post was abolished; and

(c) who is the highest officer now in that Department?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a), (b) and (c). On 15th July, the then Custodian-General proceeded on terminal leave. Since then the post has not been filled up and the Chief Settlement Commissioner, who is also a Joint Secretary in the Ministry of Rehabilitation, has been appointed Custodian-General in addition to his existing duties.

#### DELEGATION TO BE SENT ABROAD BY EXPORT TRADE COMMITTEE

\*660. SHRI MAHABIR PRASAD: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any Export Trade Committee has been appointed by his Ministry;

(b) if so, whether any delegation sponsored by this Committee is being sent abroad; and

(c) if the answer to part (b) above be in the affirmative who is the leader of this delegation?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) Government had appointed an Export Promotion Committee in February last which has since completed its work and submitted its report.

(b) No, Sir.

(c) Does not arise.

MR. DEPUTY CHAIRMAN: No delegation in this.

श्री पी० एन० राजभोज : यह डेलीगेशन और कौन कौन से देशों में जायगा ?

श्री एन० कानूनगो : डेलीगेशन है ही नहीं ।

#### RECRUITMENT OF ARTISTS IN DRAMA AND MUSIC SECTIONS OF ALL INDIA RADIO

\*661. SHRI S. C. DEB: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) how the recruitment of artists in the Drama and Music Sections of the All India Radio is made; and

(b) if it is made on contract basis, what are the terms of such contracts, and whether there is any proposal for appointing them on a permanent basis?